

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/6964 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rafique Ahmed Tapadar  
Principal Judge,  
Family Court-II, Kamrup (M),  
Guwahati.

Dated Guwahati the <sup>th</sup> 20 August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/183/2024, dtd. 13.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.08.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-66/2005/ 6965/A, dated , 20-08-24**

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Prise*